

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & EXCISE
NEW DELHI, the 21st July, 1975.

NOTIFICATION
INCOME TAX

No. 957/11.No.200/42/74-ITA.II./ It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Science & Technology, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 85 of the Income-tax Act, 1961. This notification is effective from 1st April, 1974 to 31st March, 1977.

INSTITUTION

The SARCMA Non-High Textiles Testing & Research Association, Surat.

sd/ (T.P. JINJUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

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2. Director of Inspection (Income-tax & A (15)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services, (Income-tax), 1st Floor, High-Corridor, Mata Sundri area, New Delhi-1.
4. Mr. N.P. Singh, Deputy Secretary, Department of Science & Technology, New Delhi with reference to his Office Memorandum No. 20/200/11(11)/74-DCIT dated 31st May, 75.
5. The President, The SARCMA Non-High Textiles Testing & Research Association, Lashan Bhavan, 5th Floor, 1st Barwaja, Surat-395001.
6. The Comptroller & Auditor General of India. (20 copies).
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